

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 187/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Green Valley Foods Processors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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Common Order

TCSP 186/2017/230-232/2017/ NCLT/MB//MAH/2017

TCSP 187/230-232/2017/ NCLT/MB//MAH/2017

The petitioner having sought for appointment of a Chartered Accountant to help the Liquidator in filing his report, at his request, M/s. S.U. Buch & Co. with a remuneration of ₹50,000/- is hereby appointed as a Chartered Accountant to help the Liquidator in filing his report before this Bench within four weeks hereof.

List this matter for hearing on 26<sup>th</sup> April 2017.

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)